I 37 87 87 100

#### Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

Neeta showlary unitaugh: I wife of DR: MEWA LAL CHOUDH	ARN	
Agol was said will know and Do	20.1	
Aged	s), a candidate	al the altere
		*
(strike out whichever is not applicable)		
Zorra Control		

(1) I am a candidate set up by TANTA DAL LU. (name of the political party ) / am contesting as an Independent candidate.

## (2) Details of PAN and status of filing of Income tax return :

S1. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return ( in Rupees)
I,	Self		occir med	Kupees)
2.	Spouse-		2010-11	
3.	Dependent I	NA.	19A1.	NA.
4.	Dependent 2	NA.	NA.	NA.
5.	Dependent 3	NA.	NA.	NA.

## (3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	NA.
(b)	Name of the court, Case No. and Date of order taking cognizance :	NA.
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	NA.

### 4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	. NA.	
(b)	Name of the Court(s). Case No. and		an errorij
	Date(s) of order(s).	NV.	

(5) That I give height below the details of the assets (movable and inmovable etc.) of myselimy spouse and all dependents:

## A. Details of movable assets :

1. Assets in joint name indicating the extent of joint ownership will also have to be given

 In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme. Name of Bank/Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect at listed companies and as per books in case of non-fisted companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details: including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
1)	Cash in hand	1500001-	75000 -	NA+	MA-	NA.
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	FD at SBI Sabour PB 285000) SB AC SBI Sebour SBI Fetna PNB Seban 1053526]	58 HC SBI SOBUM PNB SOBUM 1831947/	MA	NID	MA
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NSC 500001-	NSE 350000/-	- NA	WA	NA.
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies' and investment in any Financial Instrument in Post office or Insurance Company and the amount	150,000/-		NA.	MA	MVI
(v)	Personal loans/advance given to any person or entity including tirm, Company, Trust etc. and other receivables from debtors and the amount,	SBI Sabour Goodoof	nic	- NA	MA	MA
(11)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	BRIAP 4500 2010-11 1006776/		NV	MA	aif
(viii)	1 111	Gold-20001- 4000001- 211 wr4001-	God 3091	" 91 M	WA	a.A.

Claims/interest	Closur TV	Toueser 1 5000	DOMECHIC 25000 -
(ix, Gross Total value	25000		The state of the s
3 Details of Immovable servers Do	= 0		

3. Details of Immovable assets: 28 39 52 30 = 10(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	MIL	Manix for Terepro munger			
	Area (Total measurement in acres)	MAIC	20 Acre			
	Whether inherited property (Yes or NO)	MC	yes.			
	Date of purchase in case of self acquired property	MI C	NA.			
	Cost of Land (in case of purchase)at the time of purchase	ac	NA.			
	Any Investment on the land by way of development, construction etc.	anc	NA.			
	Approximate Current market value	MU	2000000			
(ii)	Non-Agricultural Land Location(s) Survey number(s)	mc	arc	MIC	are	ac
	Area (Total measurement in sq. ft.)	nu	are	arc	anc	ac
	Whether inherited property (Yes or NO)	MIC	are	arc	ari	w
	Date of purchase in case of self acquired property	MIC	arl	MC	are	aic
	Cost of Land (in case of purchase) at the time of purchase	AM	me	acc	are	are
	Any Investment on the land by way of development, construction etc.	MIL	anc	ML	all	are
	Approximate Current market value	MIC	arc	an	are	ar
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	me	an	ar	an	ac
	Built up Area (Total measurement in sq. ft.)	an	al	arc	an	al
			American and a second	and the same of th	AND LOCAL PROPERTY OF THE	

1	V inher inherited property (* es or NO)	No	yes			
-	Dear of purchase in case of acif acturized property		-			
	C vst of property (in case of prechase) at the time of prechase					
	Any Investment on the property by way of development, construction etc.					
	Approximate Current market value					
(iv)	Residential Buildings (including	Told War		-	-	-
	-Location(s) - Survey number(s)	BILLY Ban glune - AEAII72- Indeapusar	Kumargama	-		_
	Area (Total measurement in sq. ft.)	52 Holda	Minger			
	Built up Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of property (in case of purchase) at the time of purchase	3500000	300000-			
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value	150,00000	300000-			
(v)	Others (such as interest in property)					
vi)	Total of Current Market	150 60060	300000			-

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	VachileLoad Rs 4414921 SBI Sabaya		_	_	_
- 1	Loan or dues to any individuals/ Entity other than mentioned in (i) above.  Name(s)  Amount outstanding  Nature of Joan	MIC	ail		+	-

	Ally other liability					
	Grand total of liabilities	MI	M	*	-	-
rits		4414921				
(ii)	Government Dues: Dues to departments dealing with government accommodation	me	all			
	Dues to departments dealing with supply of water	an	al			1
	Dues to departments dealing with supply of electricity	ruc	auc			
	Dues to departments dealing with supply of telephones/mobiles	MIC	al			
	Dues to departments dealing with government transport (including aircrafts and Irelicopters)	«ne	are	-		-
	Income Tax Dues	2111				
	Wealth Tax Dues	MIC	MIC			
	Service Tax, Dues	XIC	2116			
	Municipal /Property Tax Dues	MIC	ALL			
	Sales Tax Dues	2116	M	_		
+	Any other dues	NIC	ul	-	5	1
-	and the second s	MIC	all			-
	Grand total of all Govt. dues				12.	
-1				-	1700-1-170	-

(7)	Details	of	profession	or	occu	pation:
	- 200	C-1	r 1 1 1 1		A To 4	

(8) My educational qualification is as under:

(7) Details of profession or occupation.

a. Self...M.In.A. ID(U)

b. Spouse VICE charcher Subscer Agricultul University, Subscers Bluggelfie

(8) My educational qualification is as under:

Greaterste (detail attacled)

Bive details of highest School / University education with full form of the certificate/ diploma/ degree course) Name of the School /College/ University and the year in which the course was completed.)

# (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh/Smt/Kum.
2.	Full postal address	NEETA CHOUDHARY
3.	Number and Name of the constituency and state	AT-MANIKPUR, POLAKHANPUR TARAPUR DIST-MUNGER 164, TARAPUR (MUNGER)
	candidate (otherwise write 'Independent')	TD(U)
4-	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NA:

		(c) Total number of Fending cases where the court (s) have taken cognizance			NA.				
5	PAN of				Year for which last Income Tax Return filed			At Insunction	
	-	Candidate				,	-		
	(c) Dependents  Details of Assets and Liab				2010-11				
6.					polities in rupees				
		Description	Self	Spouse		Depende	nt-II	Dependent-II	
۸.		Moveable Asset (Total value)	3252302	23169	47/- Ne	a	_	al	
В.		Immovable Asset	15000000	Spool	of M	a	-	RL	
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	10000000)		-	-		_	
	(ii)	Approximate Current Market Price of Asset (Total Value)	150,00000	30000		_		_	
7		Liabilities							
		(i) Government dues (Total)	MC	MC	-	_			
		<ul><li>(ii) Loans from Bank, Financial Institutions an others (Total)</li></ul>	441492 -	M	_	-			
8.	(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)								

#### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to
best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further
declare that:
(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) L my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6
above.

who uchary DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and nearly.

Annoxwe-1

## Educational Qualification details of Neeta Choudhary

SN	Exam. Passed	Name of School/College	Name of Board/University	Year of Passing	Class/Division
1.	Matriculation	Bhagwanpur High School	BSEB, Patna	1979	IInd
2.	I.A.	R. S. College, Tarapur	Bhagalpur University	1982	II <sup>nd</sup>
3.	B.A.	R. S. College, Tarapur	Bhagalpur University	1984-85	II <sup>nd</sup>